

वर्चुअल कोर्ट

(नागरिक इंटरफ़ेस)



वर्चुअल कोर्ट

vcourts.gov.in

वर्चुअल कोर्ट

विजिट करें :- vcourts.gov.in
अपना राज्य चुने और आगे बढे

The screenshot shows the Virtual Courts website interface. At the top, there is a dark blue header with the text "VIRTUAL COURTS" in gold, accompanied by the Indian national emblem and the state emblem of Chhattisgarh. To the right of the header are navigation links: "ABOUT", "SERVICES", and "CONTACT". Below the header is a large blue banner with the text "PAY ONLINE" in white, followed by "Pay the Fine online through Virtual Courts." To the right of the banner is a large, stylized graphic of a person's head and shoulders, composed of various icons representing different aspects of the legal system and online services, such as a clock, a calendar, a lightbulb, a document, a smartphone, a laptop, a padlock, and a rupee symbol. Below the banner is a white section with the text "Settle your case online on virtual courts" and a dropdown menu showing "Chhattisgarh(Traffic Department)". To the right of the dropdown menu is a dark blue button labeled "Proceed Now".

PAY ONLINE

Pay the Fine online through Virtual Courts.


Settle your case online on virtual courts

Chhattisgarh(Traffic Department)

Proceed Now

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सर्च मेन्यू

**VIRTUAL COURTS**HOME SEARCH CASE CONTACT

**Mobile Number**

**CNR Number**

**Party Name**

**Challan/Vehicle No.**

Search by Mobile Number

Mobile Number

Captcha

Contact Us

In case of query or issue related to availability or updation of case-data on this portal, please get in touch with us

Quick Links

- About
- Sitemap
- Help
- Contact

Contact Details

[supportdel-vcourts\[at\]indiancourts\[dot\]nic\[dot\]in](mailto:supportdel-vcourts[at]indiancourts[dot]nic[dot]in)

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वर्चुअल कोर्ट

चालान संख्या से सर्च करें
चालान / वाहन संख्या टैब में जाएँ एवं विवरण भरें ।

 **VIRTUAL COURTS** [HOME](#) [SEARCH CASE](#) [CONTACT](#)

Mobile Number **CNR Number** Party Name **Chalan/Vehicle No.**

Search by Police Station

Chalan No. OR

Vehicle No.

Captcha

No. of Records :- 1

Sr.No.	Offence Details	View	
1	Case No. : TC/235/2019 Chalan No. : DL17880190722125221 Party Name : RANJIT CHAUDHARY Mobile No. : XXXXXX-3936	View	
Offence Code	Offence	Act/Section	Fine
452B	Allowing unauthorized person to drive vehicle (i) Driver using vehicles without holding driving licence (ii) Driver using vehicle who is underage (iii) Driver using vehicle in contravention of the conditions of learning licence	Motor Vehicle Act,1988 Section: 5 -Responsibility of owners of motor vehicles for contravention of s 3 and 6 Punishable Under: Motor Vehicle Act,1988 Section: 100-Allowing unauthorised persons to drive vehicles	100
Proposed Fine			100.00


No. of Records :- 1

[Contact Us](#)

In case of query or issue related to availability or updation of case-data on this portal, please get in touch with us

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केस की जानकारी देखें

**VIRTUAL COURTS**HOME SEARCH CASE CONTACT

Vehicle No.

Captcha

Case Details

Party Details	
Registration No.	TC/235/2019
Date of Registration	27-07-2019
CNR	DLVC01-000252-2019
Challan No.	DL17880190722125221
Name	RANJIT CHAUDHARY

Current Status	
Received Date	25-07-2019
Verified Date	27-07-2019
Allocated Date	27-07-2019
Proceeded Date	30-07-2019

FIR Details

वर्चुअल कोर्ट

OTP को वेरीफाई करे एवं चेक बॉक्स में क्लिक करें " मैं नियम और शर्तों से सहमत हूं मैंने विशेष सम्मन की सामग्री को समझा है ..."

"Accept & Pay" बटन में क्लिक करें।

VIRTUAL COURTS HOME SEARCH CASE CONTACT

		total fee vehicles
	Proposed Fine	500.00

★ Choose one of the following options

- I wish to pay the proposed fine.
- I wish to contest the case.
- My name or mobile number is incorrect. I wish to correct it.

Mobile Number: XXXXXX-3936 **Generate OTP**

OTP: **** **Verify OTP**

[Click here to view summons](#)

- I agree to the Terms and Conditions
- I have understood the contents of Special Summons. I wish to pay the fine mentioned therein

Accept & Pay

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पेमेंट गेटवे से संपर्क स्थापित

Virtual Courts

virtualcourts.gov.in



ePay

pay.ecourts.gov.in

Taking you to the Payment Gateway


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बैंक पेमेंट पेज



Payment Details

 Debit/Credit Card

 Internet Banking

Please enter your card details

Card Number


VISA   

Expiry Date/Valid Thru

Month Year

Year

CVV/CVC 4-DBC

Name of the card holder

Name as on card

Pay Now

Cancel

Order Summary

Order No.:
VDLVC01DF201963

Merchant Name:
eCourts Delhi

Amount: 100.00

Processing fee:

GST:

Total:

APM ID: PG_TRANS_396

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पावती (Acknowledgement)

Transaction Successful



ACKNOWLEDGEMENT VIRTUAL COURT DELHI



Department	Traffic	District	NORTH DELHI
Challan Number	DL20907190916160528	Case Number	TC/1/2019
CNR Number	DLVC01-093296-2019	Vehicle Number	HR38Y3743
Driving License No.	H1120110019696	Virtual Court No.	1-Ms. Ruchi Aggarwal Asrani, Virtual Court Judge (Traffic)
Challan Date	16-09-2019 16:05:28	Challan Receipt Date	27-09-2019
Offender's Name	RANJIT CHOUDHARY	Intimation Date	16-09-2019 16:05:28
Offender's Mobile	7217784291	E-mail	

Offence Description	Acts and Sections	Fine
4570 - Violation of stop line	Delhi Motor Vehicle Rules, 1983 Section: 113(1) - No part of vehicle to cross line painted on road surface Punishable Under: Motor Vehicle Act, 1988 Section: 177-General provision for punishment of offences	100

Sum Of Received Rs.	1		
Date and Time of Payment of fine	27/09/2019 15:15:10	Transaction Id	6352519958502
Reporting officer		Accepted breach	
Direction to release impounded document		Yes	
Note taken on RC or DL		No	
Case Closed	Yes		

Generated automatically without human intervention, Hence no physical signature necessary.